(d) An ex-gratia amount of Rs.74,500/- has been paid as under:-

(i) Rs.10,000/- in one death case.

(ii) Rs.2,000/- each in 18 grievous injury cases.

(iii) Rs.4,000/- in one grievous injury case.

(iv) Rs.500/- each in 49 simple injury cases.

Compensation will be paid when the cases are decreed by the Railway Claims Tribunal.

Expansion of Atomic Power Plants

2674. SHRI V. SREENIVASA PRASAD :

SHRI TARA SINGH :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government and Nuclear Power Corporation propose to have expansion programme of Atomic Power Plants.

(b) if no, the details thereof;

(c) whether the Government propose to seek assistance from foreign countries for the expansion programmes of Atomic Power Plants; and

(d) if so, the details in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b). The Nuclear Power profile drawn up by the Department of Atomic Energy envisages setting up a number of nuclear power plants of 220 MWe and 500 MWe capacity for enhancing the installed nuclear power capacity. However, actual implementation of these projects is being done depending upon the availability of resources.

(c) and (d). Yes, Sir. Feasibility of setting up 2x1000 MWe nuclear power station at Kudankulam with Russian assistance is being explored.

Sterilisation

2675. SHRI SHRAVAN KUMAR PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether despite proven safety, reversibility and complication free nature of vasectomy operations as compared to tubactomy operations, male-acceptors of sterilisation are few and far between; and

(b) if so, the comparative figures of males and females acceptors of sterilisation who have undergone the operations during the past three years?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) Yes, Sir.

(b) Information is given in the statement enclosed.

STATEMENT

Male and Female Sterilisation Operations during the years, 1992-93 to 1994-95

Sterilisation Operations		
Year	Male	Female
1992-93	1,50,719	41,35,587
1993-94	1,49,714	43,45,912
1994-95 (Provisional)	1,35,363	43,70,589

Opaque Hospital

2676. SHRI A.VENKATESH NAIK : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether there is a proposal to set up a Opaque Hospital in Raichur, Karnataka;

(b) whether the funds have been provided for this purpose by the oil producing countries; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI A.R. ANTULAY) : (a) to (c). There is a proposal to set up a hospital Complex at Raichur. A loan Agreement for US \$ 9 million has been signed with OPEC Fund on 6.6.1991. However, so far, there has been no drawal from the loan amount.

Import of Spare Parts

2677. SHRI RAJENDRA AGNIHOTRI : Will the PRIME MINISTER be pleased to state the imports of spare parts by Indian armed forces during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : The expenditure incurred on the imports of spare parts by the Army, the Navy and the Air Force during the last three years is as under:-

	Value (Rs. in lakhs)	
1992-9 3	27,937.82	
1993-94	36,639.16	
1994-95	67,266.95	